

**Annexure****Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016****Name of the corporate debtor: Atharva Metals Private Limited Date of commencement of liquidation: 12.06.2023( received on 22.06.2023); List of stakeholders as on: 22.08.2023**

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				30391				NA	
2	Liquidation costs incurred till date				30391				NA	
3	Secured financial creditors	0	0	0					1	
4	Unsecured financial creditors	1	56311968	1	56311968				2	
5	Operational creditors (Workmen)	0	0						3	
6	Operational creditors (Employees)	0	0						4	
7	Operational creditors (Government Dues)	1	118020	1	118020				5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	37274304	4	37074304				6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0					7	
Total		6	93704292	6	93504292					

Annexure-1

Name of the corporate debtor: atharva Metals Private Limited ; Date of commencement of liquidation:12.06.2023( Received on 22.06.2023).; List of stakeholders as on: 22.08.2023.....

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
				0	0										

Annexure-2

Name of the corporate debtor: Atharva Metals Private limited ; Date of commencement of liquidation: 12.06.2023( Received on 22.06.2023).; List of stakeholders as on: 22.08.2023

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
	The Greater Bombay Co-operative Bank	10.08.2023	56311968	56311968	CC & Loan o/s	56311968	60.22	0	0	0	0	

**Annexure-3**

**Name of the corporate debtor: Atharva Metals Private Limited ; Date of commencement of liquidation: 12.06.2023( Recived on 22.06.2023); List of stakeholders as on: 22.08.2023**

**List of operational creditors (Workmen)**

(Amount in  
₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
	Nil												

**Annexure-4**

Name of the corporate debtor: Atharva Metals Private Limited ; Date of commencement of liquidation: 12.06.2023( received on 22.06.2023).; List of stakeholders as on: 22.08.2023

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
	NIL												

## Annexure-5

Name of the corporate debtor:atharva Metals Private Limited ; Date of commencement of liquidation: 12.06.2023( Received on 22.06.2023); List of stakeholders as on: 22.08.2023  
List of operational creditors (Government Dues)  
(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
	Income Tax Department	Central	06.07.2023	118020	118020	Demand for AY20-21	0	No	0.13	0	0	0	0	0

## Annexure-6

Name of the corporate debtor:atharva Metals Private Limited ; Date of commencement of liquidation:12.06.2023( Received on 22.06.2023).; List of stakeholders as on:22.08.2023  
List of operational creditors (other than Workmen, Employees and Government Dues)  
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						Amount covered by guarantee	% share in total amount of claims admitted
1	SB scaffolding(India) Pvt ltd	21.07.2023	653507	653507	advance given but material not supplied+in	0	No	NIL	0.7	Nil	Nil	Nil	Nil	
2	RM Steel interlinks	22.07.2023	29519699	29519699	material supplied+int	0	No	NIL	31.57	Nil	Nil	Nil	Nil	
3	Utkarsh Steel	15.07.2023	5557542	5557542	supply of steel	0	No	NIL	5.94	Nil	Nil	Nil	Nil	Nil
4	Pentax Ferro	22.07.2023	1543556	1343556	material supplied+int	0	No	NIL	1.44	Nil	Nil	Nil	Nil	

**Annexure-7**

**Name of the corporate debtor: Atharva Metals Private Limited ; Date of commencement of liquidation:..12.06.2023( Received on 22.06.2023) ; List of stakeholders as on:...22.08.2023**

**List of other stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders ( preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
	nil														